

Government of Rajasthan
Department for Child Rights

20/198, Kaveri Path, MARSHFIELD, Jaipur

S. No.F 22(7)(4)/वा.अ.वि./ICPS/JJB/प्रि. मजिस्ट्रेट नियुक्ति/2016/13114

Date: 9/8/17

Notification

In pursuance to the recommendations made by Hon'ble Rajasthan High Court, Jodhpur vide their letter No.RJS-Estt. B2(v)/TP/24/2016/8308 dated 08-08-17, the State Government hereby appoints the following Judicial Officer as Principal Magistrate of Juvenile Justice Board, Bundi in addition to his own duties-

S.N.	NAME OF JUDICIAL OFFICER SARVA SHRI/MS./SMT.JJBs OF THE DISTRICTs	PRESENT POST	PRINCIPAL MAGISTRATE for Juvenile Justice Board(additional duties)
1.	SHRI SUNIL KUMAR BISHNOI	FULLTIME SECRETRAY, DLSA, BUNDI	BUNDI

This appointment has been made under section 4 (2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall exercise all the powers and discharge its functions relating to children in conflict with law in accordance with the provision of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall hold his sittings in the premises of Government Observation Home, Bundi as per the provisions of the Act and Rules made there under.

(J.C.Desai)

Director cum secretary
Department for Child Rights

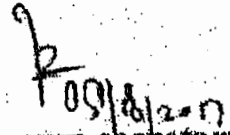
S. No.F 22(7)(4)/वा.अ.वि./ICPS/JJB/प्रि. मजिस्ट्रेट नियुक्ति/2016/13115-5/5 Date: 9/8/17

Copy forwarded to the following for information and necessary action -

1. Special Assistant to Hon'ble Minister, Law, Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur
4. Private Secretary, Additional Chief Secretary, Home Department/SJE, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Principal Secretary, Law, Rajasthan, Secretariat, Jaipur
6. Registrar General, Hon'ble Rajasthan High Court, Jodhpur

Contd. - - - 2

7. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
8. Private Secretary, Commissioner, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
9. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
10. Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court, Jaipur
11. Director, Rajasthan State Judicial Academy, Jodhpur
12. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur
13. Additional Director General of Police, Civil Rights, Lal Kothi, Jaipur
14. Additional Director General of Police, Jail, Rajasthan, Jaipur
15. Director, Prosecution, Rajasthan, Secretariat, Jaipur
16. All District and Session Judge.....
17. All District Collectors and Chairpersons, District Child Protection Unit.....
18. All Deputy Commissioner of Police/Superintendents of Police.....
19. All Chief Judicial Magistrates.....
20. All Secretary, District Legal Services Authority.....
21. All Concerned Judicial Officers.....
22. All Chairperson, Child Welfare Committees.....
23. All Members, Juvenile Justice Boards.....
24. Superintendent, Government Central Press, Jaipur
25. Accounts Officer/Deputy Director, ICPS/ Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur
26. All Deputy Director/Assistant Director, Social Justice and Empowerment Department and In-charge, District Child Protection Units.....
27. All Superintendents of Govt. Observation Home (Boys/Girls).....
28. All Coordinators, Childline (1098).....
29. Guard File.


 Director cum secretary
 Department for Child Rights

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt.B2(v)/TP/24/2016/8327

Date : 09.08.2017

- Copy forwarded to the following for information and necessary action :-
- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
 - 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
 - 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
 - 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
 - 5.**Shri Sunil Kumar Bishnoi, Fulltime Secretary, DLSA, Bundi.**
 - 6.**Principal Magistrate, Juvenile Justice Board, Bundi.**
 - 7.**District & Sessions Judge, Bundi** with the request to serve/circulate the copy of this order to the concerned post/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
 - 8.The Director, Rajasthan State Judicial Academy, Jodhpur.
 - 9.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
 - 10.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR (ADMN)